



NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI V. NALLASENAPATHY
MEMBER (TECHNICAL)

PRESENT: SHRI B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Unicom Skytech Ltd. & Ors.


CP No. 44/2013 u/s 397-398 DATE : 08.07.2016 TIME: 10.30 A M

SR. NO	NAME	DESIGNATION	SIGNATURE
1	D. P. Jhughunwale Unicom Skytech Ltd	Director	
2	AJAY KUMAR	Practising Company Secretary for Respondent	

Order

C.P No. 44/397-398/NCLT/MB/MAH/2013

1. The Petitioner side is absent. Respondents side is present.
2. List this matter on 23rd September, 2016.
3. ~~Directing~~ ^{is directed} The Respondents side to communicate the next date of the matter to the Petitioners.
4. List this matter on 23rd September, 2016 at 10.30 a.m. for hearing.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)

Dated: 8th July, 2016.